

in general will be known after sets from other manufacturers also come into the market during the first quarter of 1984. Government is continuing to make all efforts to bring down the prices of CTV sets.

**Infiltration of Bangladeshis into Purnia and Kathiar Distt. of Bihar**

\*214. SHRI N.E. HORO : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that Bihar Government have approached the Central Government as well as the West Bengal Government against heavy infiltration of Bnangladesh nationals into the two Bihar districts of Purnia and Kathiar through West Dinajpur district border areas; and

(b) if so, the reaction of Central Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR) :

(a) The State Government of Bihar has reported that there has been entry of foreign nationals in the said districts.

(b) There are standing instructions with all the State Governments to check and identify the infiltrants and take due action against them under the law. BSF has been strengthened; Border outposts have been brought increased and average distance btween Border outposts has been brought down.

**"Increase in Air Pollution in the Capital"**

\*215. SHRIMATI MADHURI SINGH :  
SHRI JAIPAL SINGH KASHYAP :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that air pollution has greatly increased in the

capital causing the risk of respiratory ailments and lung diseases;

(b) whether the Central Pollution Board had considered and surveyed the immensity of foul air, its causes and remedies of the problem; and

(c) the steps Government propose to take to rid the Capital and specially residential areas from air pollution ?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI) : (a) No, Sir,

(b) Yes, Sir.

(c) Air quality standards for residential areas have been evolved. Two areas of Delhi :—Viz

(a) Wazirpur, Lawrence Road, Motinagar, Kirtinagar, Najafgarh road areas, covering 20 sq. Kms, and

(b) Red Fort and Jama Masjid area covering 35 sq Kms. have been delineated as Air Pollution Control Areas. Strict enforcement of the Air (Prevention and Control of Pollution) Act and regulation of Polluting sources are contemplated in these areas.

**"Pollution caused by Fertilizer Plant | at Velsao, Goa"**

\*216. SHRI SUDHIR GIRI : Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that the anti-pollution measures adopted by the fertiliser plant at velsao, Goa, are neither foolproof nor adequate resulting in the release of poisonous effluents into the sea and open tanks around the factory, systematically destroying the ecology of both the land and the sea;